

The information about arrears of excise duty, cess and other dues is not readily available and is being obtained from the concerned State Governments of U. P. and Bihar. As soon as the information is received it will be laid on the Table of the Sabha.

(b) Economic viability stands in the way of sugar mills striving for modernisation and rehabilitation. However, under the Soft Loan Scheme sanctioned by the Government all sugar factories which strive for modernisation and rehabilitation can avail of such soft loans from the central financing institutions like the Industrial Finance Corporation and Industrial Development Bank of India.

(c) No application/enquiry for financial assistance from any Public Sector sugar factory in Bihar is pending with the Industrial Financing Corporation of India.

### Agricultural Development Programmes in 6th Plan in Orissa

3461. SHRI RASABEHARI BEHERA: Will the Minister of AGRICULTURE be pleased to state:

(a) the central sponsored Agricultural Development programmes proposed to be implemented in Orissa during the Sixth Five Year Plan period; and

(b) the amount allotted for this purpose?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). A statement showing the Centrally sponsored Schemes in the Agriculture and Allied Sectors in operation in Orissa under the Sixth Plan is attached. Outlays for 1980-81 and 1981-82, first two years of the Sixth Plan, have been shown against the schemes. State-wise break-up of the Sixth Plan outlays for Centrally sponsored schemes is not available.

#### Statement

(Rs. in lakhs)

S.No.	Heads of Development/ Name of the Scheme	Amount allotted for Orissa during the Sixth Five Year plan period (Central Share)		Remarks
		1980-81 Outlay	1981-82 Outlay	
(1)	(2)	(3)	(4)	(5)
<i>Agricultural Statistics</i>				
1.	Scheme for establishing and agency for collection of agricultural statistics in Orissa	35.00	48.00	
<i>Plant Protection</i>				
2.	Control and Eradication of Pests and Diseases of Agricultural Importance including Weed Control in Endemic Areas.	1.26	10.80	
<i>Agricultural Implements and Machinery</i>				
3.	Establishment of farmers agro-service centres.	..	..	New Scheme to be implemented from 1982-83

1	2	3	4	5
<i>Crop-oriented Programmes</i>				
4.	Intensive Jute Development Programme . . . . .	7.38	6.40	
5.	Intensive Cotton Development Programme.	2.84	1.95	
6.	Development of Oilseeds . . . . .	17.65	11.43	
7.	Development of Pulses . . . . .	25.64	17.66	
<i>Horticulture</i>				
8.	Package Programme for Cashewnut Development . . . . .	22.81	29.64	
9.	Package Programme for Coconut Development . . . . .	3.32	5.04	
<i>Soil and Water Conservation</i>				
10.	Soil Conservation in the Catchments of River Valley Projects . . . . .	116.00	100.00	
<i>Animal Husbandry</i>				
11.	Rinderpest Eradication Scheme . . . . .	1.05	1.20	
12.	Foot & Mouth Disease Control Programme	1.50	2.50	
13.	Minikit Demonstration on Fodder Crops (No. of kits)	825 (no.)	1225 (no.)	
<i>Fisheries</i>				
14.	Aquaculture Development—Fish Farmers' Development Agencies.	7.28		The Govt. of Orissa is having enough unutilised amounts sanctioned by the Govt. of India, for utilisation during 1981-82 & 1982-83.
15.	Fish Farmers' Development Agencies under World Bank Assisted Inland Fisheries Project . . . . .	14.32		Do.
<i>Forestry</i>				
16.	Project Tiger . . . . .	14.00	15.00	
<i>Credit</i>				
17.	Credit Stabilisation Fund . . . . .	60.00	96.00	

**Tigress Tara**

3462. DR. VASANT KUMAR PANDIT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Director of Project "Tiger" has ordered "dimination"

of Tigress "Tara" in the Dudwa National Park in U.P.;

(b) whether Government are aware of the controversy on the issue that tigress "Tara" is already dead;

(c) what other expert opinion or foreign consultation were held to